

NOTICE

Please take notice that Hon'ble Division Bench No.01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 09.09.2022. Cases listed before Their Lordships shall remain stand over.

Please take notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single at 02.30 P.M. on 09.09.2022 in Court No.02 and take up the cases listed in Notified Cause List before His Lordship.

By Order,

Sd/-

Dated the 09th September,2022
High Court of Jharkhand, Ranchi

(Sanjay Kumar Singh, No-II)
Joint Registrar (L&C) I/c

NOTIFIED CASES CAUSELIST For Friday The 9th September 2022

COURT NO. 2

SINGLE BENCH (BENCH ID-24812)

AT 2:30 PM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1 W.P(C)/4732/2013 PANCHANAN MANDAL AYUSH ADITYA SRIJIT CHOUDHARY
vs
COLLECTARIATE
LAND ACQUISITION ACT 1894

Orders

2 W.P(C)/3458/2013 MANORAMA DEVI PAWAN KR PATHAK RAJ NANDAN SAHAY
vs YASHVARDHAN
THE CENTRAL COALFIELDS LIMITED
THROUGH THE PRESIDENT CUM
MANAGING DIRECTOR AND ORS

IA NO, 630/2015 (For Misc.)

CODE OF CIVIL PROCEDURE, 1908

3 W.P(C)/3925/2013 ABHAY SINGH ALIAS ABHAY KUMAR MD. ABDUL WAHAB KAUSTAV PANDA
SINGH KUNDAN KR AMBASTHA NAGMANI TIWARI
vs SANDEEP VERMA JITENDRA NATH UPADHYAY
MOHAN JAISWAL AND ANR ANKUR ANAND MANOJ KR DASH
VIKRAM SINGH
ABHISHEK KUMAR DUBEY

IA NO, 2533/2020 (For Information), 5464/2017 (For EARLY HEARING)

CODE OF CIVIL PROCEDURE, 1908

4 W.P(C)/4000/2013 ANJANI KUMARI SRIVASTAVA AND AMRESH KUMAR JAI PRAKASH,(A A G)
ORS BINODANAND TIWARY MR.ASHUTOSH ANAND
vs RAJEEV RANJAN TIWARY
THE STATE OF JHARKHAND AND ORS.

IA NO, 3786/2014 (For Stay Vacating Petition), 6207/2013 (For STAY OF PROCEEDINGS)

CNT ACT

5 W.P(C)/4245/2013 TATA STEEL LIMITED THROUGH ITS INDRAJIT SINHA RAJESH KUMAR
SHRI R BALASUBRAMANIAN KRISHANU RAY ROHITASHYA ROY ALIS
vs AJAY KUMAR SAH ROHIT ROY
JASBIR KAUR AND ANR ARPAN MISHRA PRATIK SEN
NISHANT KUMAR ROY

CODE OF CIVIL PROCEDURE, 1908

6 W.P(C)/4400/2013 BHOLANATH HEMBRAM ALIAS SAURAV KUMAR VIKASH KISHORE PRASAD
BHOLANATH ALIAS CHANDRAI CHANDRAJIT MUKHERJEE
HEMBRAM AND ORS ARBIND KUMAR
vs SHIVAM UTKARSH SAHAY
STATE OF JHARKHAND AND ORS. AMIT KUMAR DAS
WARDA KHAN

IA NO, 4590/2022 (For Substitution), 4591/2022 (For Deleting the name of Party)

CODE OF CIVIL PROCEDURE, 1908

Fresh Filing (Admission)

7 W.P(C)/4701/2013 MAA BHAWANI ENGINEERING WORKS RAJEEV KUMAR
THROUGH ITS PROPRIETOR MANIK VIJAY RANJAN SINHA
MITRA
vs
BHARAT COKING COAL LIMITED AND
ORS

CODE OF CIVIL PROCEDURE, 1908

Admission

8 W.P(C)/1311/2013 SMT SHANTI DEVI AND ANR RAJIV ANAND MD. SHAMIM AKHTAR
vs MANOJ KR. NO.3
THE STATE OF JHARKHAND AND ORS. SREENU GARAPATI

LAND ACQUISITION ACT 1894

9 W.P(C)/1399/2013 SITA DEVI ALIAS SITA AND ORS PAWAN KUMAR CHOUDHARY JITESH KUMAR
vs NIRAJ KISHORE ARBIND KR SINHA
JANKI DEVI AND ORS BIRENDRA KUMAR BABAN PRASAD

CODE OF CIVIL PROCEDURE, 1908

10	W.P(C)/4231/2013	IRIN PARVIN AND ORS vs THE STATE OF JHARKHAND THROUGH THE SECRETARY LAND REVENUE DEPARTMENT AND OTHERS	AISHWARYA PRAKASH SHREE PRAKASH JHA ASHUTOSH KR SINGH ABHISHEK KUMAR SIDHANT SINGH ASHISH KR. THAKUR	KRISHNA MURARI VERMA (GP1) RITESH KUMAR MANISH MISHRA RITA KUMARI
		LAND REVENUE , TENANCY & NAZUL-00		
11	W.P(C)/6699/2013	FULMATI KUER vs RAGHUNATH SAO	ANAND KR PANDEY	SAMAVESH BHANJ DEO VIKASH KUMAR RITU KUMAR
		CODE OF CIVIL PROCEDURE, 1908		
12	W.P(C)/6722/2013	SMT URMILA TIWARY AND ORS vs MD SHAFIULLAH AND ORS	ASHUTOSH KR SINGH VENKATESHWAR GOPAL AKASH TOPNO	RAJESH KUMAR ROHITASHYA ROY ALIS ROHIT ROY NIKHIL KUMAR MEHTA NIKHIL RANJAN NISHANT KUMAR ROY
		IA NO, 71/2016 (For SUBSTITUTION) CODE OF CIVIL PROCEDURE, 1908		
13	W.P(C)/7116/2013	MS CAPITAL INDUSTRIAL FASTNERS THROUGH ITS PARTNER SRI S D PANDEY vs BIHAR STATE FINANCIAL CORPORATION THROUGH ITS MANAGING DIRECTOR AND ORS	SHANKAR LAL AGARWAL	ASHOK KR YADAV PRABHU DAYAL AGRAWAL
		CODE OF CIVIL PROCEDURE, 1908		
14	W.P(C)/7124/2013	HARICHAND RAI vs THE STATE OF JHARKHAND AND ORS	MANOJ KR.NO. 4	MD. SHAMIM AKHTAR MANOJ KR. NO.3 SREENU GARAPATI MANOJ KUMAR SAH BANDANA KR SINHA
		SPT ACT		
15	W.P(C)/7144/2013	ASHWANI PRASAD SAH ALIAS NIRAGUN PRASAD SAH vs COLLECTARIATE	MANOJ KUMAR SAH	MANOJ KR. NO.3 MD. SHAMIM AKHTAR RAJESH KUMAR SREENU GARAPATI MANINDRA KR SINHA AMIT KUMAR
		MUTATION PROCEEDING		
16	W.P(C)/7187/2013	HARI RAM SANTHAL vs THE STATE OF JHARKHAND AND ORS	ASHUTOSH MISHRA	SRIJIT CHOUDHARY PARTH S. A. SWAROOP PATI
		IA NO, 729/2016 (For Misc.) CNT ACT		
17	W.P(C)/7199/2013	BINAY KUMAR SINHA vs LAND REFORMS AND REVENUE DEPARTMENT	BHAIYA V. KUMAR RASHMI KUMAR	VIKASH KISHORE PRASAD
		RESIDUARY MATTERS-00		
18	W.P(C)/7211/2013	MS HUNUMANT CONSTRUCTION PVT LTD THROUGH ITS ASSISTANT GENERAL MANAGER SHRI PRIYA RANJAN SHARMA vs MINES AND GEOLOGY	KRISHANU RAY PARTH S. A. SWAROOP PATI	JAI PRAKASH,(A A G) INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA
		MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957		
19	W.P(C)/7222/2013	ARUN KUMAR SAHU vs HUMAN RESOURCE DEVELOPMENT	BINOD SINGH	AJIT KUMAR PARTH S. A. SWAROOP PATI RAHUL SABOO RUPESH SINGH
		IA NO, 571/2014 (For Misc.) CODE OF CIVIL PROCEDURE, 1908		
wt20	W.P(C)/7250/2013	ANUP KUMAR PRADHAN vs HUMAN RESOURCE DEVELOPMENT	BINOD SINGH	JAI PRAKASH,(A A G)
		CODE OF CIVIL PROCEDURE, 1908		
		IA NO, 634/2014 (For Misc.)		

wt21	W.P(C)/7580/2013	SREENIBAS KUMAR MAJHI AND ORS vs HUMAN RESOURCE DEVELOPMENT	BINOD SINGH	KRISHNA MURARI VERMA (GP1)
	CODE OF CIVIL PROCEDURE, 1908			
	IA NO, 633/2014 (For Misc.)			
22	W.P(C)/7252/2013	ASHOK KUMAR JHA vs HUMAN RESOURCES DEPARTMENT	INDRAJIT SINHA SURAJ SINGH AJAY KUMAR SAH ARPAN MISHRA	ABDUL ALLAM, SR.ADV. RADHA KRISHAN GUPTA NIYATI SAH RAHUL KR GUPTA MUNNA LAL YADAV
	IA NO, 4116/2021 (For Stay Vacating Petition)			
	CODE OF CIVIL PROCEDURE, 1908			
wt23	W.P(C)/7030/2013	ARVIND KUMARI vs HUMAN RESOURCE DEVELOPMENT	VIJAY SHANKAR PRASAD KUSHESWAR NATH JHA PRAVIN KR RANA	DHANAJAY KR DUBEY ASHOK KR YADAV DHANANJAY KR PATHAK
	QUASHING MATTERS			
	IA NO, 303/2022 (For Stay Vacating Petition), 8869/2013 (For STAY OF PROCEEDINGS)			
wt24	W.P(C)/7365/2013	RAM YATAN RAM vs THE STATE OF JHARKHAND AND ORS	DEVA KANT RAI PRASHANT KUMAR SAHU	JAI PRAKASH,(A A G) SUDARSHAN SHRIVASTAVA SUNIL SINGH
	CODE OF CIVIL PROCEDURE, 1908			
	IA NO, 2428/2022 (For Stay Vacating Petition), 4761/2014 (For Stay Vacating Petition)			
wt25	W.P(C)/7396/2013	SHALINI VIJAY vs COLLECTARIATE	INDRAJIT SINHA AJAY KUMAR SAH ARPAN MISHRA	NIYATI SAH ATANU BANERJEE RADHA KRISHAN GUPTA DARSHANA PODDAR MISHRA LAXMI MURMU RAHUL KR GUPTA RICHA SANCHITA NAVIN KUMAR G.P. IV
	CODE OF CIVIL PROCEDURE, 1908			
26	W.P(C)/7404/2013	SHANSAH ALI KHAN vs INFORMATION COMMISSION	NAVIN KUMAR SURAJ VERMA	RAJESH KUMAR AMAR KR SINHA SUMIT KUMAR SANDEEP VERMA OM PRAKASH TIWARI MR SANJAY PIPRAWALL
	RIGHT TO INFORMATION ACT			
27	W.P(C)/7479/2013	TUNDI PRIMARY AGRICULTURAL CREDIT COOPERATIVE SOCIETY THR ITS CHAIRMAN NAND KISHOR SAVARNKAR AND ANR vs CO OPERATIVE	RAJESH LALA	AJIT KUMAR PARTH S. A. SWAROOP PATI KRISHNA MURARI
	IA NO, 960/2014 (For Stay Vacating Petition)			
	BANKING-00			
28	W.P(C)/7571/2013	MS MAHAL INDUSTRIES THROUGH ONE OF ITS PARTNERS SMT SEEMA NARSARIA vs JHARKHAND STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN AND ORS	NITIN KR PASARI CHANDRA KANT SINGHANIA RANJANA MUKHERJEE	AJIT KUMAR MANOJ KUMAR SACHIN KUMAR
	ELECTRICITY-00			
29	W.P(C)/7608/2013	PRADIP KUMAR JATIA vs COLLECTARIATE	RITA KUMARI RAJ KISHORE SAHU BIRENDRA KUMAR	VIKASH KISHORE PRASAD NAWAL KISHOR PANDEY
	CODE OF CIVIL PROCEDURE, 1908			
30	W.P(C)/7693/2013	SUMITRA DEVI AND ORS vs COLLECTARIATE	SATISH KUMAR KESHRI GURUPAD SINGH MUNDA	MANOJ KR. NO.3 MD. SHAMIM AKHTAR SARDHU MAHTO UPENDRA NATH MAHTO SURAJ PRAKASH SREENU GARAPATI
	IA NO, 132/2022 (For Amendment Petition)			
	CODE OF CIVIL PROCEDURE, 1908			

31	W.P(C)/7737/2013	RAJ KUMARI KANOI vs CHAIRMAN CUM MANAGING DIRECTOR ALLAHABAD BANK AND ORS	KAUSTAV PANDA AKCHANSH KISHORE ROHIT NAGMANI TIWARI MANOJ KR DASH PRADYUMNA PODDAR PANDEY NEERAJ RAI KRISHNA KANT PANDEY	RAY RAJAT NATH
		CODE OF CIVIL PROCEDURE, 1908		
32	W.P(C)/7884/2013	KALI MAHTO AND ORS vs COLLECTARIATE	CHANDRA S. PRASAD	VIKASH KISHORE PRASAD
		CODE OF CIVIL PROCEDURE, 1908		
33	C.Rev./37/2019	MD SANAWAR ALI vs THE STATE OF JHARKHAND	ARSHAD HUSSAIN HAIDER ALI	NAVIN KR SINGH
		CODE OF CIVIL PROCEDURE, 1908		
34	C.Rev./39/2019	MINTU DEVI vs BHARAT PETROLEUM COMPANY LIMITED	VIJAY KUMAR ROY	MRINAL KANTI ROY
		CODE OF CIVIL PROCEDURE, 1908		
35	C.M.P./402/2020	MS UNITED SPIRITS LTD THROUGH ITS SPAN BREAKER SALES SRI VIJAY SHARMA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF EXCISE AND PROHIBITION	AWINASH KUMAR INDRAJIT SINHA SHISHIR SUMAN AMITABH PRASAD ANKIT VISHAL AJAY KUMAR SAH	RAJIV RANJAN OM PRAKASH TIWARI
		CODE OF CIVIL PROCEDURE, 1908		